CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH KOLKATA

O.A. No.350/01188/2019.

Date of order: This the 20th Day of November, 2019.

Hon'bleMrs.Bidisha Banerjee, Judicial Member Hon'ble -Dr.(Ms) Nandita Chatterjee, Administrative

Rumely Das, wife of Anand Srivastava
Working as Sanitary Cleaner at
Chittaranjan Locomative Works
Post Office-Chittaranjan, District Burdwan,
Residing at St. No.70, Qr. No. 71/B
S.P.North, Chittaranjan,
Dist. Pachim Bardwan-713331.

.....Applicant

By Advocate Ms M. Roy Dey

- Versus -
- The Union of India through the Secretary, Ministry of Railways, Room No. 239, Rail Bhawan, Raisina Road, New Delhi – 110001.
- The General Manager, Chittaranjan Locomative Works/CRJ, P.O. & P.S. Chittaranjan, Dist. Pachim Burdwan 713365.
- 3. The Dy. C.P.O. Works Office CLW/CRJ, Chittaranjan, P.O. & P.S. Chittaranjan, Dist. Pachim Burdwan 713331.
- The Chief Personnel Officer, GM's office CLW/CRJ, Chittaranjan,
 P.O. & P.S. Chittaranjan,
 Dist. Pachim Burdwan 713331.

....Respondents



By Advocate Mr S.C. Mukherjee.

ORDER

MS BIDISHA BANERJEE, MEMBER(J)

The applicant who claims to be a physically handicapped person, is aggrieved as her prayer for appropriate re-designation has not been allowed despite her repeated prayers to the authorities.



- 2. At hearing learned counsel for the applicant would place the lawyer's notice dated 29.07.2019 demanding justice for inclusion of her handicapped certificate in her service record to re-designate her for appropriate and suitable posting. Learned counsel would submit that she would be satisfied, if a direction be given to consider her case sympathetically for appropriate re-designation and suitable posting as a handicapped person.
- 3. Accordingly, without entering into the merits of the matter, we dispose of the O.A with a direction upon the respondent authorities, particularly, respondent No.3 to look into the grievance of the applicant, consider her case in accordance with law and dispose it of by issuing appropriate orders within a period of 3 months from the date of receipt of a copy of this order.
- 4. The present O.A accordingly stands disposed of. No order as to costs.

(DR NANDITA CHATTERJEE)
MEMBER (A)

(BIDISHA BANERJEE)
MEMBER (J)